## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.39/BB/ 17		For clarification	230/ 232	Aadhar Housing Finance Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 -	Sinchara.M.R.	ROURD	Sinclara.MA
2.	SATIP. JOHN SPT	(egg A Scrale	he politime. To

## ORDER

Matter is listed today for clarification. Heard Counsel for Petitioner. Again matter is listed for orders.

Member (T)

Member (J)